

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &  
IA NO. 344 OF 2015**

**Dated : 6<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Power Consumers Association & Anr. ....Appellant(s)  
Vs.**

**West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Umesh Prasad for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R.2

**ORDER**

Learned counsel for the appellant states that he will be filing rejoinder during the course of the day. Pleadings are complete.

List the matter for hearing on **18.05.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**